

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO 41(ND)/2012
CA NO.

CORAM:



PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

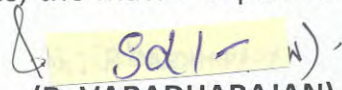
NAME OF THE COMPANY: M/s. Indo Infracation pvt ltd
V/s.
M/S Adore Infracrsmith Pvt. Ltd. & Ors.

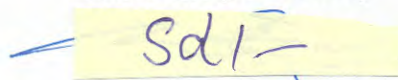
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Ashu Kalpalia	- Sr. Adv	Petitioner	
2	Vivek Malik	} - Adv		
3	Mukul Thakur			
4.	Yashini Sharma	} Adv.	Body counsel for Respondent	

ORDER

On the request of the Learned Counsels for the parties, the matter is posted for hearing on 31.3.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)


(S.K. MOHAPATRA)
MEMBER (TECH.)